

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 20th February, 2025

No.HC.VII-17/2020/1137/A: It is notified herein that Hon'ble the Gauhati High Court has been pleased to designate the Courts of the District & Sessions Judges in each district of Assam as Special Courts to hold trials under Section 5B of the Suppression of Unlawful Acts against Safety of Civil Aviation Act, 1982 on a day-to-day basis.

By Order,
Sd/- C.B. Gogoi
REGISTRAR (VIGILANCE)

Memo No.HC.VII-17/2020/1138-1147/A

Dated 20.02.2025

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The District & Sessions Judge,

Bajali/ Baksa/ Barpeta/ Biswanath/ Bongaigaon/ Cachar/ Charaideo/
Chirang/ Darrang/ Dhemaji/ Dhubri/ Dibrugarh/ Dima Hasao/ Goalpara /
Golaghat/ Hailakandi/ Hojai/ Jorhat/ Kamrup (M)/ Kamrup/ Karbi
Anglong/ Karimganj/ Kokrajhar/ Lakhimpur/ Majuli/ Morigaon/ Nagaon/
Nalbari/ Sivasagar/ Sonitpur/ South Salmara-Mankachar/ Tinsukia/
Udalguri/ West Karbi Anglong.

5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
7. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/
Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
8. The Deputy Director, Printing & Stationery, Assam Govt. Press,
Bamunimaidan, Guwahati for publication of the Notification in the Assam
Gazette.

CA
21/02/2025
REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI